

GOVERNMENT OF RAJASTHAN
Law & Legal Affairs Department
(State Litigation)

No.F. 9(04)Raj/Vad/88 Pt.(NGT)

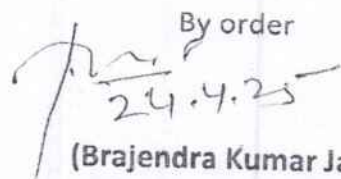
Jaipur, dated. 24/4/25

ORDER

Sh. Shiv Mangal Sharma, Addl. Advocate General for the State of Rajasthan is hereby authorized and appointed as Panel Lawyer to conduct the cases related to the State of Rajasthan, before the Hon'ble National Green Tribunal, New Delhi. The fees payable to him for conducting the cases before the Hon'ble National Green Tribunal, New Delhi shall be subject to the following terms and conditions :-

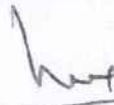
1. Fees for appearance before the National Green Tribunal Rs.5,550 (Five thousand five hundred fifty only) per appearance/ per day upto 5 listed cases in a day, but if the number of cases listed per day exceeds 5 (Five), then the additional fees of exceeded case will be Rs.1100/-(one thousand one hundred only) for each case for all effective hearing.
2. Fees for appearance before the National Green Tribunal Rs.2,200 (Two thousand two hundred only) per appearance/ per day upto 5 listed cases in a day, but if the number of cases listed per day exceeds 5 (Five), then the additional fee of exceeded case will be Rs.550/-(Five hundred fifty only) for each case for non effective hearing.
3. Special appearance fees in special cases Rs.33,000/- (Thirty three thousand only) per effective hearing subject to a ceiling of 3 hearings in regard to the cases mentioned below :-
 - Cases in which complicated question of law and bunch of Petitions/Applications are listed where the financial stakes of more than 50 crores are involved.
 - Cases where the validity of Act is under challenge.
 - Cases where the policy of the State is under challenge.
4. Special appearance fees in special cases Rs.22,000/- (Twenty two thousand only) per effective hearing subject to a ceiling of 3 hearings in regard to the cases mentioned below :-
 - Cases in which complicated question of law and financial stakes of 20 crores or more than 20 crores but not more than 50 crores are involved.
 - Cases where the validity of Rules is under challenge.
5. Special appearance fees in special cases Rs.11,000/- (Eleven thousand only) per effective hearing subject to a ceiling of 3 hearings in regard to the cases mentioned below :-
 - Cases in which complicated question of law and financial stakes of 2 crores or more than 2 crores but not more than 20 crores are involved.
 - Where the validity of Notification is under challenge.
 - Bunch cases in which more than 10 cases are bunched together.

This bears approval of Finance Department vide ID no. 102500195 dated- 23.04.25

By order

24.4.25
(Brajendra Kumar Jain)
Pr. Secretary, Law

Copy forwarded to the following for information and necessary action:-

1. Pr.Secretary/OSD, Hon'ble Chief Minister, Rajasthan, Jaipur in reference to ID no.F25001429 dated 08/04/25.
2. Special Assistant, Hon'ble Law Minister, Rajasthan, Jaipur.
3. Sr. DS to the Chief Secretary, Rajasthan, Jaipur.
4. PS to all Principal Secretary/ Secretary, Rajasthan, Jaipur.
5. All Head of Department, Rajasthan.
6. Registrar, National Green Tribunal, New Delhi.
7. Secretary, Home Ministry/ Law Ministry, New Delhi.
8. Sh. Shiv Mangal Sharma, Additional Advocate General, New Delhi.
9. Tribunal Cell, Law Department, Rajasthan, Jaipur.
10. Treasury Officer, Govt. Secretariat, Jaipur
11. DDO/AAO-I Law (Litigation) Department, Rajasthan, Jaipur
12. ACP, Law and Legal Affairs Department to upload the order on the departmental website.
13. Guard file.


24/04/2025
(Rajesh Gupta)
Law Secretary